

In order to expedite the trial and disposal of cases which are more than 25 years old, after having deliberations with the Ld. Senior Civil Judge-cum-Rent Controller (West), THC, Delhi and the Ld. Civil Judges posted in the West District, THC, Delhi, in terms of Section 24 of the CPC r/w Section 151 CPC, this Court on its own motion after seaking a report from Sh. Rajinder Singh, Ld. Senior Civil Judge-cum-Rent Controller (West), THC, Delhi dated 26/07/2019 hereby withdraws the cases form the Court of Sh. Bharat Aggarwal , Ld. Civil Judge-02, (DDA), West, THC Delhi (the details of which are mentioned herein-below in Column No. 2) and assign the same to the Courts (as mentioned herein-below in Column No. 3) for further trial and disposal as per law:-

S. No.	Case Number and Title	Assigned to the Court of
1.	SCJ/607119/2016 titled <u>Navsakti Educational Society Regd. v. Laxman Public School Society Regd.</u>	Sh. Rajinder Singh, Ld. Senior Civil Judge-cum- Rent Controller (West), THC, Delhi
2.	SCJ/606741/2016 titled <u>Shiv Shankar v. Roop Rani Charitable Trust</u>	
3.	SCJ/606897/2016 titled <u>Sh Narinder Singh v. DDA</u>	
4.	SCJ/606769/2016 titled <u>Ram Baksh v. DDA</u>	Sh. Rajinder Kumar, Ld. JSCC/ASCJ/GJ(West), THC, Delhi
5.	SCJ/606878/2016 titled <u>Piari Devi v. Ram Baksh Arora</u>	
6.	SCJ/607008/2016 titled <u>Ashok Kumar v. DDA</u>	
7.	SCJ/606879/2016 titled <u>Prem Raj Sharma v. Daudu Mal</u>	Sh. Vishal Pahuja, Ld. ACJ/CCJ/ARC (West), Delhi
8.	SCJ/608225/2016 titled <u>Prem Raj Sharma v. DDA</u>	
9.	SCJ/608226/2016 titled <u>Prem Raj Sharma v. Daulat Ram Manchandani</u>	
10.	SCJ/607519/2016 titled <u>Ram Kali Devi v. UOI</u>	Sh. Ajay Nagar, Ld. CCJ/ARC (West), THC, Delhi
11.	SCJ/606855/2016 titled <u>M Chandran v. Smt. Agens</u>	
12.	SCJ/606895/2016 titled <u>Sh Sukhbir Singh v. MCD</u>	
13.	SCJ/606786/2016 titled <u>Om Prakash v. DDA</u>	Sh. Nitish Kumar Sharma, Ld. CJ-01 (West),THC, Delhi
14.	SCJ/607461/2016 titled <u>Jagdish Singh Malik v. DDA</u>	
15.	SCJ/607720/2016 titled <u>Paramjit Singh Talwar v. DDA</u>	Sh. Pranav Joshi, Ld. CJ-05 (West), THC, Delhi
16.	SCJ/612694/2016 titled <u>S. B. Gupta v. DDA</u>	
17.	SCJ/612601/2016 titled <u>Sandeep Gupta v. Registrar</u>	
18.	SCJ/608652/2016 titled <u>Mohkan Singh v. DDA</u>	

Sharma
29/07/19

The parties shall appear before the Ld. Transferee Court on 30.07.2019 at 10:00 a.m.

A copy of this order be sent to both the parties and their counsel for their information and record with further direction to the Ahlmad in the Court of Sh. Bharat Aggarwal to complete the file in all respect and send the same to Ld. Transferee Courts on or before the next date of hearing.

M. Anand 29/07/2019
District & Sessions Judge (West), THC, Delhi

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

790/ NO. 22184-22198 Cases Transfer./Gaz./DJ West/2019 Dated, Delhi the 29/7/19

Copy forwarded to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The PS to the District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. For uploading on LAYERS
- ✓ 10. For uploading on centralized website through LAYERS.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

M. Anand 29/07/2019
DISTRICT & SESSIONS JUDGE (WEST)